

HIGH COURT OF ORISSA, CUTTACK

Notice No. OHC-COMP-ECP-0006-2023-2517, Dtd.12.02.2024

NOTICE

It is hereby notified that the bid submitted by all three bidders namely M/S. AKHANDALAMANI ELECTRICALS AND CONSTRUCTION, CUTTACK, M/S. EPSILON ENTERPRISE, GUJURAT & M/S. SVARN TELECOM LTD, NEW DELHI pursuant to this Court's e-Procurement Notice No- OHC-COMP-ECP-0006-2023-760, dated: 12.01.2024 (towards Supply, Installation and Maintenance of 36 numbers of Porta cabin for establishment of e-Sewa Kendra in 36 Subordinate Court Complexes across the State under Phase-III of e-Courts) are found to be qualified in the Technical Evaluation process.

Their Financial bids will be opened on Dtd - 13.02.2024 at 11.30 A.M.

By order

Sma
12/2/2024

Registrar (Judicial)

REGISTRAR (JUDICIAL)
ORISSA HIGH COURT
CUTTACK